

1	2	3
29.	Tamil Nadu	Cuddalore
30.	Tamil Nadu	Salem
31.	Tamil Nadu	Tirunelveli
32.	Tamil Nadu	Vellore
33.	Tamil Nadu	Chidnabararar
34.	Tamil Nadu	Periyar
35.	Tamil Nadu	Uthaganelam
36.	West Bengal	Barrackpore
37.	West Bengal	Howrah
38.	West Bengal	Purulia
39.	West Bengal	Kharagpur

### **Sports in Bihar**

2969. SHRI RAJO SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to State the details of districts in Bihar wherein the steps have been taken to promote sports under the Special Area Games Scheme to attract the youth from the rural areas?

THE MINISTER OF STATE OF THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): Under the Special Area Games Scheme (SAGS) extensive talent spotting is done in Palamau, Gumla, Hazaribagh, Dumka, Ranchi, Singhbhum (East and West), Dhanbad, Bokaro, Garwa, Banka districts of Bihar. Keeping in view the local talent, special focus is given to Archery and Hockey in the region of Chhotanagpur and Santhal Pargana. Selected trainees are also inducted for in-house training at Special Area Games Centres at Ranchi and Delhi.

SAG Training Centre at Ranchi, established in 1988, is specially meant to cater to the need of children from rural and tribal areas of Bihar. The Centre has produced many national/international Archers and Hockey players.

### **Bhopal Gas Tragedy**

2970. SHRI SUSHIL KUMAR SHINDE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether out of 56 wards largely affected by Bhopal gas leak disaster of 1984, the Government have declared only 36 as poisonous gas leak affected wards, leaving some 20 wards beyond the purview of benefits admissible to victims;

(b) if so, whether there has been loud and pressing public demand for declaring the remaining 20 wards also as gas leak affected; and

(c) if so, the details thereof and the Government response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (c) In 1985, on the basis of a detailed survey, the State Government had declared 36 wards of Bhopal as gas affected area. In studies conducted, based on mortality and morbidity figures, the ICMR sub-categorised the 36 wards as severely affected, moderately affected and mildly affected. Persons affected by the gas in the remaining twenty wards are also eligible to file claims and get compensation. Representations have been received for declaring the remaining 20 wards also as gas leak affected. The matter of inclusion of additional wards was examined in consultation with the State Government and it was decided that this will not be pursued further.

#### **Mining School**

2971. SHRI SURESH WARPUDKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Dhanbad's mining school losing its sheen" appearing in the 'Hindustan Times' dated January 3, 1999;

(b) if so, the facts of the matter reported therein; and

(c) the reaction of the Government on the observations made therein?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) and (c) The report that 70 students have opted out of Indian School of Mines (ISM), Dhanbad is factually incorrect. Only 22 students have withdrawn from the School looking for better specialisation in other Institutions which is a common phenomenon. The General Council of the School has already deliberated upon the matter

and decided to make necessary improvements to the facilities in new branches.

#### **Wheat Scandal in Super Bazar**

2972. DR. BIZAY SONKAR SHASTRI: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Central Cooperative Registrar has since submitted any report on the wheat scandal in the Super Bazar; and

(b) if so, the outcome thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) and (b) The Central Registrar of Cooperative Societies had submitted an Enquiry Report regarding wheat deal by the Super Bazar in the month of June, 97. This Report was forwarded to the Super Bazar for taking necessary action and submission of compliance report to the Central Registrar. On the basis of comments furnished by the Super Bazar, the Central Registrar had issued certain directions for compliance to the Super Bazar. The Super Bazar has reported the compliance of the directions so issued by the Central Registrar.

#### **Beggars**

2973. SHRI SUDHIR GIRI:  
DR. PRABHA THAKUR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of beggars, child beggars and children used for begging is increasing day by day in the country, men, women and children, separately;

(b) whether this condition of the children falls under exploitation of children;

(c) if so, the rate of increase in begging during each of the last three years, till-date;